

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 30<sup>th</sup> May, 2016

No.HC.VII-55/2016/ 2118 /A. Hon'ble the Gauhati High Court has been pleased to direct Shri N. Longshithung Ezung, a newly appointed Officer in Grade-I of the Nagaland Judicial Service to report to the Director, Judicial Academy, Assam in the Ground Floor of the Gauhati High Court Building (Old Block), Guwahati on 01.06.2016 at 09-30 a.m. positively for Induction Training to be commenced from 01.06.2016 to 28.06.2016.

The trainee Officer is to arrange his own accommodation during the course of training.

By Order,  
Sd/- M.A. Ali,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-55/2016/ 2119 - 2127 /A.

Dated 30.05.2016


Copy to:-

1. The Secretary to the Government of Nagaland, Justice & Law Department, Kohima for information with reference to the letter No. LAW/JE/-52/2013 dated 20.05.2016 received from the Secretary to the Govt. of Nagaland, Department of Justice & Law, Kohima for information
2. The Accountant General, Nagaland, Kohima for information
3. The District and Sessions Judge, Kamrup (M), Guwahati for information and necessary action. A copy of letter No.JJA.22/2015/469 dated 27.05.2016 alongwith a copy of Frame work for practical training are enclosed herewith. He is also requested to make arrangement for Field Training as per schedule.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima. She is requested to inform the above newly appointed Officer in Grade-I of the Nagaland Judicial Service to report to the Director, Judicial Academy, Assam, Guwahati on 01.06.2016 at 09-30 a.m. positively for Induction Training.
5. Shri N. Longshithung Ezung, newly appointed Grade-I Officer of the Nagaland Judicial Service, C/O, Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action

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[2]

6. The Joint Director (Officiating), Judicial Academy, Assam, Guwahati for information with reference to his letter No.JJA.22/2015/469 dated 27.05.2016.
7. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
8. The C.A. to Registrar General Gauhati High Court, Guwahati
9. The Publisher, Nagaland Gazette for publication in the Nagaland Gazette

  
**REGISTRAR (VIGILANCE)**  
